

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

RAJYA SABHA

**UNSTARRED QUESTION NO. 2280.
TO BE ANSWERED ON FRIDAY, THE 07TH AUGUST, 2026.**

PROPOSALS RECEIVED UNDER BHAVYA SCHEME

2280. SHRI SAMIK BHATTACHARYA:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) total number of proposals and DPRs received by DPIIT and NICDC under Bharat Audyogik Vikas Yojana (BHAVYA) from States and UTs in the first application round, which closed on 31st July 2026, along with the State-wise break-up of proposals received;
- (b) whether Government has received formal proposals from West Bengal for Durgapur Industrial Node in Paschim Bardhaman district and Dhubulia Industrial Cluster in Nadia district under BHAVYA scheme, if so, current appraisal status of these proposals; and
- (c) criteria being applied to evaluate proposals and expected timeline for selection and sanction of the first tranche of 20 industrial parks under Phase-1?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a): 87 proposals are received from various State and UT governments under the Bharat Audyogik Vikas Yojana (BHAVYA) Scheme, in round 1 of Phase-I, which was open for receiving applications till 31st July 2026. The state-wise break-up of proposals received is placed at **Annexure-I**.
- (b): No proposal has been received from the State of West Bengal in the first round.
- (c): Applications received would be taken up for evaluation and scoring in accordance with the prescribed eligibility and evaluation criteria as per the Scheme guidelines. The selection of projects is based on Challenge mode with evaluation on parameters such as connectivity and site suitability, quality of core, value-added and social infrastructure in DPR, industrial ecosystem and policy enablers. The criteria is detailed at **Annexure I** of the Scheme guidelines that are available at www.dpiit.gov.in.

The guidelines provide that the selection process for first phase will be completed within one year from the date of notification of the Scheme.

ANNEXURE- I**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (c) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2280 FOR ANSWER ON 07.08.2026.**

The state-wise break-up of proposals received in first round, is as under: -

S. No.	State/UT	No. of proposals
1.	Andhra Pradesh	6
2.	Assam	2
3.	Bihar	2
4.	Chhattisgarh	4
5.	Gujarat	6
6.	Haryana	1
7.	Himachal Pradesh	2
8.	Jammu & Kashmir	2
9.	Karnataka	3
10.	Kerala	1
11.	Ladakh	1
12.	Madhya Pradesh	11
13.	Maharashtra	14
14.	Manipur	1
15.	Meghalaya	1
16.	Mizoram	1
17.	Odisha	2
18.	Punjab	2
19.	Rajasthan	4
20.	Tamil Nadu	7
21.	Telangana	4
22.	Tripura	2
23.	Uttar Pradesh	7
24.	Uttarakhand	1
	Total	87
